

Government of Jammu and Kashmir
Revenue Department
Civil Secretariat, Jammu

Notification,
Jammu, the 2nd June, 2021

S.O: 191 .- In exercise of the powers conferred by sub-sections (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat, 1996 (XII of 1996) and sub section (1) of section 19 of the Jammu and Kashmir Agrarian Reforms Act, 1976 (Act No. VIII of 1976) and in supersession of all previous notifications issued on the subject, the Government hereby confer upon Mr. Mohammad Younis Malik, KAS, Joint Financial Commissioner, Agrarian Reforms, J&K, the powers of Financial Commissioner(Revenue) and Commissioner Agrarian Reforms to be exercised by him within the Union territory of Jammu and Kashmir for the purposes of hearing and disposing of Appeals and Revisions under the Jammu and Kashmir Land Revenue Act, Samvat, 1996 (1939 AD) and Jammu and Kashmir Agrarian Reforms Act, 1976, respectively.

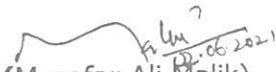
By order of the Government of Jammu and Kashmir

Sd/=
(Shaleen Kabra)IAS
Principal Secretary to the Government
Dated :02.06.2021

No:Rev/LB/65/2000-I

Copy to the:-

- (1) Financial Commissioner, (Revenue) J&K.
- (2) Joint Secretary (JK) Ministry of Home Affairs, Government of India.
- (3) Commissioner/Secretary to the Government, General Administration Department.
- (4) Divisional Commissioner, Kashmir/Jammu.
- (5) Secretary to Government, Department of Law, Justice and Parliamentary Affairs (With 7 copies).
- (6) Commissioner Survey & Land Records (J&K).
- (7) Mr. Mohammad Younis Malik, KAS, Joint Financial Commissioner, Agrarian Reforms, J&K.
- (8) All Deputy Commissioners.
- (9) Director Archives, Archeology & Museums, J&K Jammu/Srinagar.
- (10) OSD to Advisor (B) to the Hon'ble Lieutenant Governor.
- (11) Manager Government Press, Jammu/Srinagar for publication in the Govt. Gazette.
- (12) Pvt. Secretary to Principal Secretary to the Government, Revenue Deptt.
- (13) I/C Website. Revenue Department.
- (14) Notification/Stock file.


(Muzafar Ali Malik)
Deputy Secretary to the Government